

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 280
TO BE ANSWERED ON 18.12.2017**

AMENDMENT IN EPF SCHEME

280. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government is considering to amend Employees Provident Fund Scheme, 1952 with the main aim of bringing back small private provident fund trusts within the fold of EPFO; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): No, Madam.

(b): Does not arise in view of the reply to part (a) of the Question above.
